

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2363
TO BE ANSWERED ON FRIDAY, THE 11TH MARCH, 2016
PHALGUNA 21, 1937 (SAKA)**

Start-up Action Plan

2363. SHRI MALYADRI SRIRAM:

Will the Minister of FINANCE be pleased to state:

- (a) whether the RBI has launched a Start-up Action Plan to enable easy access of foreign funds for Indian Start-ups; and
- (b) if so, the details along with the salient features thereof?

ANSWER

Minister of State in the Ministry of Finance (SHRI JAYANT SINHA)

- (a) Yes Sir,
- (b) In keeping with the Government's Start-up India initiative, the Reserve Bank has taken steps to ease doing business and contribute to an ecosystem that is conducive for growth of start-ups. These measures are directed towards enabling framework with respect to cross border transactions (including foreign investments, external commercial borrowings, trade, etc.) to startups for receiving foreign venture capital, differing contractual structures embedded in investment instruments, deferring receipt of considerations for transfer of ownership, facilities for escrow arrangements and simplification of documentation and reporting procedures.
